

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
CA(CAA)- 109(PB)/2020

IN THE MATTER OF:

Merlin Snacks Pvt Ltd.
and Suvidha Maintainance services Pvt Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 15.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Palash Agarwal, Advs.

ORDER

List on 05.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
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